

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**M.A No. 2890/2019
in
OA No. 2013/2017**

New Delhi, this the 6nd September, 2019

**HON'BLE MR. S. N. Terdal MEMBER (J)
HON'BLE MR. A. K. Bishnoi MEMBER (A)**

Dr. Parul Anand, Age 26 years
D/o Vidya Nand Singh R/o 420, DDA Janta Flats,
G.T.B Enclave, Dilshad Garden, Delhi- 110093

.....Applicant

(By advocate : Sh. Deepak)

Versus

1. The Medical Superintendent
G.T. B. Hospital, Govt. of NCT of Delhi
Dilshad Garden, Delhi – 110095

2. The Director,
Directorate of health Services,
Govt. of NCT of Delhi
F-17, Karkardooma, Delhi- 110032

3. Govt. of NCT of Delhi
Through its Secretary
Department of Health and Family Welfare,
9th Level, 'A' Wing, Delhi Secretariat,
I.P. Estate, New Delhi- 110002

.....Respondents

(By advocate : None)

ORDER (ORAL)

1. Heard.

2. Learned counsel for the applicant submits that he wants to withdraw this OA, same is allowed. He has liberty to seek remedy as admissible under law. M.A No. 2890/2019 also stands dispose of.

(Sh. A. K. Bishnoi)
Member (A)

(S. N. Terdal)
Member (J)

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